## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P No. 280/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.04.2017

NAME OF THE PARTIES:

M/s. Niton Valves Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

**SIGNATURE** 

## **COMMON ORDER**

TCSP 279/230-232/NCLT/MB/MAH/2017 TCSP 280/230-232/NCLT/MB/MAH/2017

Regional Director's report is awaited. List this matter on 21st June 2017.

Sd/-V. NALLASENAPATHY Member (Technical) sd/-B.S.V. PRAKASH KUMAR Member (Judicial)